

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 3097/2017

this the 23rd day of July, 2019

Hon'ble Ms. Aradhana Johri, Member (A)

Sh. Khushi Ram

Aged about 60 years

S/o Sh. Charan Singh

R/o E-Block, House No. 05, Gali No 07

Dayal Pur, Delhi-110094

Retired Vice Principal

....Applicant

(By Advocate : None)

Versus

Govt. of NCT of Delhi through

1. Secretary,
Govt. of NCT of Delhi
New Secretariat, I.P Estate
Delhi-110002
2. Directorate of Education
Govt. of NCT of Delhi
5 Sham Nath Marg,
Old Secretariat, Delhi-110054
3. Deputy Director Education
Office of the Deputy Directorate of Education
B-Block, Yamuna Vihar,
Distt. North East, Delhi-110053
4. Rishi Pal Singh,
S/o Sh. Giridhari Lal,
R/o House No. 3, Gali no. 9/1
Thakur Rimal Singh Gate,
Samboli, Shahdra, Delhi-110094
5. Omkar Singh Dhaka
Vice Principal, Re-employment,
Posted at DDE Zone-4,
Deputy Directorate of Education office,
Yamuna Vihar, Delhi,
OS (legal)

....Respondents

(By Advocate : Mr Saurabh Chaddha, learned counsel, Mr V K Sharma, LA Zone IV, Distt. North-east, DOE, Departmental Representative)

ORDER

Mr Saurabh Chaddha, learned counsel for the respondents and Mr V K Sharma, DOE, departmental representative appeared. None for the applicant.

2. Several dates have been given. Even on revised call, there was no appearance on behalf of the applicant. OA is dismissed in default.

(Aradhana Johri)

Member (A)

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